

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3724  
ANSWERED ON:25.08.2011  
PRESERVATION OF BIOLOGICAL SAMPLES  
Gandhi Shri Feroze Varun

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government is taking any steps for the preservation of biological samples in criminal cases, so as to prevent their decaying before they are sent for forensic tests;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

- (a) to (c): The information is being collected and will be laid on the Table of the House.